Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)

Regulations, 2016

| Sl. No. | Category of creditor | Summ claims r | • | | ry of claims mitted | Amou nt of | | f Amount of claims | Details in | Remar ks, |
|------------|--|-------------------------|---------|---------------|----------------------------------|---------------|----------|---------------------------|---------------|-------------------------|
| | | No. of clai ms | Amount | No. of claims | Amount o f claims admitted | 1 _ | admitted | under verificati on | Annexure | if any |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | | | | 1 | |
| 2 | Unsecured financial creditors belonging to any class of creditors | 17 | 9615553 | 15 | 9615553 | 0 | 0 | | 2 | As per NCLT ORDER |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | 3 | |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | 4 | |
| 5 | Operational creditors (Workmen) | | | | | | | | 5 | |
| 6 | Operational creditors (Employees) | | | | | | | | 6 | |
| 7 | Operational creditors (Government Dues) | | | | | | | | 7 | |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | | | | | | | | 8 | |

| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | 9 | |
|---|---|--|--|--|---|--|
| | Total | | | | | |

Annexure-1 Name of the corporate debtor PRISM INDUTRIAL COMPLEX LIMITED; Date of commencement of CIRP 20 JAN 2020; List of creditors as on: 20 June 2025

List of secured financial creditors belonging to any class of creditors

| SI No | | | ils of laim eceived | | | | Detail s of claim admit ted | | | Amo unt of conti nge- nt claim | Amount of any Mutual dues, that may be set-off | nt of | Amoun t of claim under verifica - tion | Remark s, if any |
|----------|---------------|-------------|---------------------------|--|---|--|--|--------------------------|-----------------------------------|---|--|-------|---|--------------------------|
| | | of recei | t claime | Amoun t of claim admitte d | Nature of claim | Amo unt cover ed by secur ity intere st | Amount covered by guarant ee | Wheth er relate d party? | % of voting share in CoC | | | | | |
| 1 | SHOBHNA TH | | 450000 | | DEBENTUR E HOLDER | 0 | 0 | 0 | 4.67 | 0 | 0 | 0 | | ADMITTED AS PER ORDER |
| 2 | ANAVAR ALI | | 900000 | 900000 | ENCO400002 EI . I EL 6 N E 7 I N T I U E R E E E E | 0 | 0 | 0 | 9.34 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |

| | | | | | I B R | | | E R C F I I E R | | | | | | | | | |
|---|-----------------|----|-------|--------|-------------|-----------|---------------|--|---|---|---|------|---|---|---|---|--------------------------|
| 3 | ASHA DEVI | 69 | 95000 | 695000 | | OO4 | 7 | | 0 | 0 | 0 | 7.22 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
| 4 | GEETA PANDEY | 31 | 00000 | 300000 | | 004 67 | 400 6 7 | OO A II I | O | 0 | 0 | 3.11 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |

| | | | | | | I I I | | | | | | | | | |
|----|----------------------------|-------------|---------|------------------|---------------|-------------|---|---|---|-------|---|---|---|---|--------------------------|
| 5 | Hari Shankar Yadav | 300000 | 300000 | | 040 6 7 | | 0 | O | 0 | 3.11 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
| 6 | Jyoti Prajapati | 113000 0 | 1130000 | DEE RE HOI | | | 0 | 0 | 0 | 11.75 | 0 | 0 | 0 | | ADMITTED AS PER ORDER |
| 7 | Lalji Sukhram Maurya | 750000 | 750000 | DEE RE HOI | | | 0 | 0 | 0 | 7.79 | 0 | 0 | 0 | | ADMITTED AS PER ORDER |
| 8 | Malti Devi | 320553 | 320553 | DEE RE HOI | | | 0 | 0 | 0 | 3.33 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
| 9 | PREM CHAND | 300000 | | DEE RE HOI | | | 0 | 0 | 0 | 3.11 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
| 10 | Raj Kumar Prajapati | 700000 | | DEE RE HOI | | | 0 | 0 | 0 | 7.27 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |

| 11 | Surya Kali | 225000 | DEBENTU ⁰ RE HOLDER | 0 | 0 | 2.33 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
|----|--------------------------|--------|---------------------------------------|---|---|-------|---|---|---|---|--------------------------|
| 12 | SARASWA TI DEVI | 345000 | DEBENTU ⁰ RE HOLDER | 0 | 0 | 3.58 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
| 13 | SHAKUNT ALA DEVI | 675000 | DEBENTU ⁰ RE HOLDER | 0 | 0 | 7.01 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
| 14 | Shweta Gupta | 150000 | DEBENTU ⁽⁾ RE HOLDER | 0 | 0 | 1.56 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
| 15 | SITA RAM YADAV | 100000 | DEBENTU 0 RE HOLDER | 0 | 0 | 10.39 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
| 16 | SURESH KUMAR GUPTA | 675000 | DEBENTU 0 RE HOLDER | 0 | 0 | 7.01 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
| 17 | RAMJEET | 700000 | DEBENTU ⁰ RE HOLDER | 0 | 0 | 7.27 | 0 | 0 | 0 | 0 | ADMITTED AS PER ORDER |
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Annexure-2

Name of the corporate debtor PRISM INDUTRIAL COMPLEX LIMITED; Date of commencement of CIRP 20 JAN 2020; List of creditors as on: 20 June 2025

List of unsecured financial creditors belonging to any class of creditors (Not Applicable)

| Sl. | Name | Detai | | | Det | ails of clain | n admitted | | Amount of | | | Amount of | |
|-----|------------------|---------------------|---------|----------------------|----------|---------------|----------------|--------------|---------------------|-------------------|------------------------|-------------|--------|
| No. | of cre- ditor | claim re Date of | | Amount | Nature | Amount | Whether | % of voting | contingent claim | of any mutual | claim not a dmitted | er verifica | if any |
| | | receipt | claimed | of claim admitted | of claim | covered by | related party? | share in CoC | | dues, that may be | | tion | |
| | | | | admitted | | guarantee | | | | set-off | | | |
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Annexure – 3
Name of the corporate debtor PRISM INDUTRIAL COMPLEX LIMITED; Date of commencement of CIRP 20 JAN 2020; List of creditors as on: 20 June 2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors) NOT APPLICABLE

| Sl. No. | Name of cre- ditor | claim | nils of receive d | | Details o | of claim ad | mitted | | | Amount of contingent | Amount of any mutual | Amount of claim not | Amount of claim under | Remarks , if any |
|------------|--------------------------|------------------------|-------------------------|------------------------------------|-----------------------|---|---------------------------------------|------------------------|---------------------------|----------------------|------------------------------------|---------------------|-----------------------|---------------------|
| | | Date of rec eipt | Amou nt clai med | Amount of claim admitte d | Nature of claim | Amount covered by secur -ity interest | Amount covered by guar antee | Whether related party? | voting share in CoC | claim | dues, that may be set-off | admitted | verifica- tion | |
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Annexure – 4 Name of the corporate debtor PRISM INDUTRIAL COMPLEX LIMITED; Date of commencement of CIRP 20 JAN 2020; List of creditors as on: 20 June 2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)—NOT APPLICABLE

| Sl. No. | Name of cre- | Detai claim re | | | Detail | s of claim | admitted | | Amount of conti- | Amount of any mutual | Amount of claim | Amount of claim | Remarks, if any |
|------------|--------------|-----------------------|--------|--------------------------------|--------|--|------------------------|-----------------------------------|------------------|---------------------------------|-----------------|-----------------------|-----------------|
| | ditor | Date of receipt | Amount | Amount of claim admitted | | Amount covered by guar- antee | Whether related party? | % of Voting share in CoC | ngent claim | dues, that may be set-off | not admitted | under verification | 2 323 |
| | | | | | | | | | | | | | |
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Annexure – 5
Name of the corporate debtor PRISM INDUTRIAL COMPLEX LIMITED; Date of commencement of CIRP 20 JAN 2020; List of creditors as on: 20 June 2025

List of operational creditors (Workmen)—NOT APPLICABLE

| Sl. No. | Name of authorised | Name of | Details o | | | De | tails of clai | m admitted | Amount of conti- | Amount of any | Amount of claim under | | |
|------------|-----------------------------|-------------|-----------------------|----------------|--------------------------------|----|------------------------|--------------------------------------|------------------|--|-----------------------|---------|--------|
| | representa- tive, if any | work man | Date of receipt | Amount claimed | Amount of claim admitted | of | Whether related party? | % voting share in CoC, if applicable | ngent claim | mutual dues, that may be set-off | verification | dmitted | n uniy |
| | | | | | | | | | | | | | |
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Annexure – 6 Name of the corporate debtor PRISM INDUTRIAL COMPLEX LIMITED; Date of commencement of CIRP 20 JAN 2020; List of creditors as on: 20 June 2025

List of operational creditors (Employees)—NOT APPLICABLE

| Sl. No. | Name of authorised | Name empl | | ils of eceived | De | etails of cla | aim admitte | ed | Amount of contin- | Amount of any | Amount of claim | Amount of claim not | , |
|------------|-----------------------------|--------------|-----------------------|-------------------|--------------------------|-----------------------|------------------------|--|-------------------|--|-----------------------------|---------------------|---|
| | representa- tive, if any | _ | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting shar e in CoC, if applicable | gent claim | mutual dues, th at may be set- off | under verifica - tion | admitted | · |
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Annexure – 7
Name of the corporate debtor PRISM INDUTRIAL COMPLEX LIMITED; Date of commencement of CIRP 20 JAN 2020; List of creditors as on: 20 June 2025

List of operational creditors (Government dues)-NOT APPLICABLE

| Sl. | | claimant | | ils of | De | tails of cla | aim admitte | ed | Amount | Amount | Amount | Amount of | |
|-----|----------|----------|---------|---------|-----------|--------------|-------------|-------------|------------|----------|------------|-----------|--------|
| No. | | T | claim r | eceived | | | 1 | T | of contin- | of any | of claim | claim not | if any |
| | | | Date | Amount | Amount of | Nature | Whether | % of | gent claim | mutual | under | admitted | |
| | Donoutmo | Govern | of | claimed | claim | of | related | voting shar | | dues, th | verifica - | | |
| | 1 - | | receipt | | admitted | claim | party? | e in CoC, | | at may | tion | | |
| | nt | ment | _ | | | | | if | | be set- | | | |
| | | | | | | | | applicable | | off | | | |
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Annexure – 8
Name of the corporate debtor PRISM INDUTRIAL COMPLEX LIMITED; Date of commencement of CIRP 20 JAN 2020; List of creditors as on: 20 June 2025

List of operational creditors (Other than Workmen and Employees and Government Dues)—NOT APPLICABLE

| Sl. No. | Name of cre | | | | Details | of claim adm | nitted | | | Amount of any | | | Remarks, if any | |
|------------|----------------|--------------------|------------------------|--------------------------------------|-------------------------|---|--|------------------------|-----------------------------------|---------------|---|----------------------------|----------------------------|---|
| | | Date of receipt | Amou nt clai med | Amou nt of cl aim ad mitted | Natur e of cl aim | Amount covered by security interest | Amount covered by guara -ntee | Whether related party? | % of voting share in CoC | gent claim | mutual dues, that may be set-off | claim not ad- mitted | under verifica- tion | · |
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Annexure – 9
Name of the corporate debtor PRISM INDUTRIAL COMPLEX LIMITED; Date of commencement of CIRP 20 JAN 2020; List of creditors as on: 20 June 2025

List of other creditors (Other than financial creditors and operational creditors)-NOT APPLICABLE

| Sl. No | Name of cre | | | | Details of cl m admitte | | Amount of any | Amount of claim | Amount of claim | Remarks, if any | | | |
|-----------|-------------|-----------------|----------------|--------------------------------|----------------------------|---|------------------------------------|------------------------|-----------------|--|-----------------|----------------------------|--|
| | -ditor | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount co vered by Security interest | Amount co vered by guarantee | Whether related party? | -gent claim | mutual dues, that may be set-off | not admitted | under verifica- tion | |
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